## National Company Law Tribunal Allahabad Bench Allahabad

CP No. 99(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016.

NAME OF THE COMPANY: Mr. Bharat Kumar Agarwal

Vs.

M/s Bankhandi Nath Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. Order dated 18.11.2016

2.

## CP No. 99(ND)/2012 Mr. Bharat Kumar Agarwal Vs. M/s Balkhandi Nath Developers Pvt Ltd.

Orders are not ready since Stenographer is not provided to the Bench. Hence orders reserved and intimation will be given by notice in advance.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 18.11.2016